

Increasing the number of B.Ed. and D.El.Ed. colleges

2642. SHRI MANAS RANJAN BHUNIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has planned to increase the number of B.Ed. and D.El.Ed. colleges in different States;
- (b) if so, the details in this regard, Statewise; and
- (c) whether all the Teachers Training Colleges fulfil the criterion?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) to (c) No proposal is under consideration to increase the teachers training colleges in different States. At the time of granting recognition, there are requirements in terms of infrastructural and instructional facilities which are required to be mandatorily fulfilled by the applying institution prior to grant of recognition. There is also a mechanism available under Section 13 of the NCTE Act to check for any deviation from the norms and standards through inspections. The Regional Committees, under Section 17 of the NCTE Act, can also take action for withdrawal of recognition in cases of non-adherence to the NCTE norms.

Eligibility condition for deemed university status

2643. SHRI A. K. SELVARAJ: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University Grants Commission has come out with new eligibility conditions for institutions vying for the deemed university status;
- (b) if so, the details thereof;
- (c) whether the new regulations also forbid the inspection team from accepting any hospitality from the institution that has applied for the deemed tag; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) and (b) No, Sir. However, University Grants Commission (UGC) in its draft UGC (Institutions Deemed to be Universities) Regulations, 2018 has proposed to amend the eligibility conditions for Institutions seeking Deemed to be University status.

- (c) and (d) Yes, Sir.